

F. No. 296/4/2018- CX-9
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

New Delhi, dated the 22.10.2018

Office Memorandum

Subject:-Weekly Report in respect of important developments in CBEC for the week –15.10.18 to 18.10.18 reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week –15.10.18 to 18.10.18.

1. Administrative Changes:-

- Order regarding promotion of Shri G.V. Naik, IRS(C&CE), Commissioner to the grade of Chief Commissioner, has been issued vide Office Order No. 150/2018 dated 15.10.2018.
- Order regarding promotion of IRS(C&CE), Group A officers to the grade of Deputy Commissioner on regular basis, has been issued vide Office Order No. 151/2018 dated 17.10.2018.

2. Legislative Changes:-

- Notification No. 52/2018-Cus (ADD), dated 15.10.2018 has been issued to rescind Notification No. 58/2012-Customs (ADD) dated 24.12.2012, that imposed anti-dumping duty on imports of ‘Phthalic Anhydride’ originating in or exported from Korea RP, Taiwan and Israel.
- Notification No. 53/2018-Cus (ADD) dated 18.10.2018 has been issued to levy definitive anti-dumping duty on Flax yarn below 70 lea count imported from China PR.
- Notification No. 54/2018-Cus (ADD) dated 18.10.2018 has been issued to impose definitive anti-dumping duty on the imports of “Straight Length Bars and Rods of Alloy Steel” originating in or exported from China PR.

(Hemambika R. Priya)
Commissioner(Coordination)

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2. Member (GST)
3. Member (IT)
4. Member(CX, ST & Legal)
5. Member(Customs)
6. Member(Budget & Investigations)
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